

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:123
ANSWERED ON:10.12.2003
INADEQUATE HEALTH CARE FACILITIES IN CGHS DISPENSARIES
VIRENDRA KUMAR

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware of the inadequate health care facilities provided under the Central Government Health Scheme;
- (b) if so, the details and the reasons therefor; and
- (c) the remedial measures taken by the Government in this regard?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE AND PARLIAMENTARY AFFAIRS (SMT. SUSHMA SWARAJ)

(a)to(c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 123 FOR 10.12.2003

The CGHS which was started on 1.5.1954, is presently functioning in 23 cities throughout the country. It has a total of 323 dispensaries that includes 244 Allopathic, 31 Ayurvedic, 34 Homoeopathic, 9 Unani, 2 Siddha and 3 Yoga centers. In addition to this, there are 19 polyclinics, 65 laboratories and 17 dental units. There are a total of nearly 11.00 lakh CGHS cardholders with nearly 44.00 lakh beneficiaries, covering Central Government employees, Central Government pensioners, M.Ps., Ex-M.Ps., Freedom fighters, Ex-Governors, Ex-Vice-Presidents, Accredited Journalists, Judges of Hon'ble Supreme Court and Hon'ble High Courts (both sitting and retired) and some other specified categories.

Besides, nearly 700 private hospitals have been recognized under CGHS in various CGHS covered cities for enabling CGHS cardholders (both serving and retired) to avail of specialized/general purpose medical facilities.

Nearly Rs.400 crore, including Non-Plan as well as Plan, is being spent during the current financial year by the Ministry of Health and Family Welfare alone.

However, it is the constant endeavour of the Government to improve the facilities provided under the CGHS, subject to availability of resources.